

**INCREASE BY U.K. GOVERNMENT IN TUITION FEES FOR OVERSEAS STUDENTS**

\*552. SHRI K. HALDER :

SHRI BADRUDDUJA :

SHRI B. K. MODAK :

SHRI GANESH GHOSH :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) the steps taken by Government when the U.K. Government abnormally increased tuition fees for the overseas students;

(b) whether this step of the U.K. Government is considered by a section of the population of glaring discrimination or racial grounds; and

(c) if so, what action, if any, is being taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) The Government of India considered the matter and came to the conclusion that the increase in fees was entirely a domestic problem of the British Government and British Universities and, therefore, no action was thought necessary.

(b) U.K. Government's action cannot be regarded as being discriminatory on racial grounds, as all foreign students in the U.K., including those from Australia, Canada, New Zealand, Germany, Greece,

Norway, South Africa, U.S.A. etc. are affected by it.

(c) Does not arise.

**INCREASE IN THE MANUFACTURE OF EXPLOSIVES IN VARIOUS STATES**

\*553. SHRI GADILINGANA GOWD : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that large scale manufacture of bombs and other explosives has increased considerably in various States like West Bengal, Kerala, Andhra Pradesh etc;

(b) whether Government's measure to check the increase in the manufacture of such materials are ineffective and the lawlessness in the country is growing in alarming strength; and

(c) if so, the reasons therefor and whether Government would take new measures in this respect and the details of those measures proposed, if any ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). A statement giving the information received from the Governments of Gujarat, Harayana, Orissa, Punjab, Rajasthan and Nagaland is laid on the Table of the House.

Information from the remaining States is awaited and will be laid on the Table of House, on receipt.

*Statement*

Name of State	(a) whether large scale manufacture of bombs has increased considerably in States	(b) whether measures to curb this are ineffective and lawlessness is growing	(c) Reasons therefor and details of new measures proposed
Gujarat	No	No.	Does not arise.
Haryana	No.	No.	Does not arise.
Orissa	No.	Does not arise.	Does not arise.
Punjab	No.	Does not arise.	Does not arise.
Rajasthan	No.	Does not arise.	Does not arise.
Nagaland	No.	Does not arise.	Does not arise.